

12-43 1/2

*The Prevention of Illicit Traffic in Narcotic Drugs and Psychotropic Substances (Amendment) Bill—1993*

*(As passed by Rajya Sabha)*

SECRETARY-GENERAL : Sir, I lay on the Table the Prevention of Illicit traffic in Narcotic Drugs and Psychotropic Substances (Amendment) Bill, 1993, as passed by Rajya Sabha.

12-44 hrs.

STANDING COMMITTEE ON  
TRANSPORT AND TOURISM

*Second Report*

[English]

SHRI PETER G. MARBANIANG (SHILLONG) : I beg to lay on the Table a copy (Hindi and English versions) of the Second Report of the Department-Related Parliamentary Standing Committee on Transport and Tourism on Government Policy on Private Air Taxi Operation and matters connected therewith.

12-45 hrs.

MATTERS UNDER RULE 377

(i) **Need to sanction grants under Accelerated Rural Water Supply Programme on the basis of the total value of the assets under the scheme.**

[English]

DR. VASANT NIWRUTTI PAWAR (Nasik) : Sir, under the accelerated Rural Water Supply Programme (RWSP), the Government allows 10 per cent of its annual outlay to be used for the maintenance and repairs. The provision for maintenance and repair of the water supply schemes must be determined on the basis of the total value of the assets created under the RWSP and not as a certain percentage of the total annual provision. Also, the expenditure on maintenance and repairs should be borne by the Central Government, Maharashtra Government and the local bodies. The Central Government has informed that the issue of increase in maintenance and repairs grants is under consideration and it will be resolved in the current financial year 1993-94. I request the Central

Government to take appropriate decision in the matter at the earliest.

(ii) **Need to sanction additional funds as working capital and for purchase of raw materials for N.T.C. mills in Bombay.**

SHRI SHARAD DIGHE (Bombay North Central) : Sir, the N.T.C. mills are making heavy losses due to poor utilisation of present productive capacity ranging between 8 per cent and 60 per cent. In Bombay, the losses of N.T.C. mills were Rs. 47.63 crores in the year 1990-91; Rs. 57.78 crores in 1991-92 and Rs. 158.83 crores in 1992-93. This is because of shortage of funds for purchase of raw-materials and working capital.

At present, about 3000 workers in Bombay are paid idle wages in these N.T.C. mills.

I, therefore, urge upon the Minister of Textiles to sanction additional funds as working capital and for purchase of raw-materials for the N.T.C. mills in Bombay.

(iii) **Need to look into reported large scale influx of arms and ammunition through Gujarat.**

[Translation]

SHRIMATI BHAVNA CHIKHLIA (Junagarh) : Mr. Speaker. Sir, according to newspaper reports a large quantity of explosive material and other lethal weapons have arrived in our country through Junagarh, Porbander, Jamnagar waterways. It is believed that the Pakistan intelligence agency is involved in it which want to create disorder and communal disturbance in India. It is utilising the services of an Islamic agency based in India for this purpose.

Therefore, I would like to request the Government to inquire into these matters and keep close vigil on the border alongwith waterways of the country.

(iv) **Need to provide more funds to State Government of Uttar Pradesh for providing relief to the people affected by drought in Badaun district.**

SHRI CHINMAYANAND SWAMI (Badaun) : Mr. Speaker. Sir, Badaun district, which comes under my Parliamentary Constituency is a most backward district of the State. 85 per cent of its population depend on agriculture for their livelihood. This district has 180 km. long border along Ganga river. There are many other small and big rivers passing through this district. Every year it is affected by flood which destroys the crops. This year the

district was affected by severe drought. The only source of irrigation in this area is electric tubewells run by Government and privately. The supply of electricity is so poor that it is not even supplied for two hours daily. Rabi crops were damaged by hailstorms and kharif crops were destroyed because of severe drought and irregular power supply.

Therefore, I urge the Government to provide adequate funds to the Government of Uttar Pradesh to ensure twelve hours power supply in Badaun district and to provide relief to drought affected people.

**(v) Need to connect Phulparas in Madhubani district of Bihar with STD line.**

SHRI DEVENDRA PRASAD YADAV (Jhanjharpur) : Mr. Speaker, Sir, the construction work of telecommunication tower in Phulparas block headquarters in Madhubani district of Bihar has been completed in March, 1993 and necessary equipments have been installed there but STD services are still being provided there through code number of Jhanjharpur as a result of which people of Phulparas are facing lots of difficulties in making STD calls. They do not get the line on time. STD code number has not been allotted to Phulparas so far.

Therefore, I would request the Government to allot STD code number to Phulparas immediately and provide STD service to the people.

**(vi) Need to sanction funds for the upkeep of National Highways running through Assam**

[English]

SHRI UDDHAB BARMAN (Barpeta) : The condition of the National Highways running through Assam is very bad. The work regarding the improvement of the National Highways and their maintenance have not been encouraging.

It is known that the total length covered by National Highways in the State is around 2030.7 kilometres. These Highways have to bear very heavy load of traffic because of the special geographical location of the State. These Highways, to say the least, are the life line for the six North Eastern States. For many of these States in the North Eastern region the road communication is virtually the only means for surface communications.

But the allotment of funds required every year for repair works of the National Highways and also for works of original nature are very inadequate. The damages done by flood waters are growing. But the Union Government so far is not responding to the growing needs.

In view of the above, I urge upon the Central Government to release the requisite amount of funds so that timely repair work on these Highways would be handled smoothly and quickly.

**(vii) Need to provide more financial assistance to Haryana Government for providing relief to the people affected by floods in Bhiwani district**

[Translation]

SHRI JANGBIR SINGH (Bhiwani) : Mr. Speaker, Sir, I would like to draw the attention of the Central Government towards the heavy damage caused in Haryana due to floods. There has been heavy loss of life and property this year. The flood situation in the State is still very grave. The Government has not taken any solid steps to tackle the situation. In the districts like Kurukshetra, Kaithal, Sirsa, Hissar, Bhiwani and Rohtak, the flood water had spread upto miles. As a result thereof, standing crops worth crores of rupees were severely damaged. Adequate efforts were not made to rescue the people and cattle marooned in flood water. The foodgrains in the villagers' houses had also got destroyed due to entering of flood water there. The people have become affected with diseases like dysentery and jaundice due to drinking of dirty and contaminated water. 4 to 9 feet deep water is standing in village Charkhi under sub division Dadri of district Bhiwani. The villagers have left the village. The relief fund provided by the Central Government for the people of flood affected areas is inadequate.

I would, therefore, request the Central Government that adequate financial assistance should be provided for clearance of the flood water, rehabilitations of the displaced people, providing clean drinking water and medicines to the people in flood affected areas.

**(viii) Need to protect the interests of workers engaged in glass factories in Firozabad town of Uttar Pradesh.**

SHRI PRABHU DAYAL KATHERIA (Firozabad) : Mr. Speaker, Sir, at present there are about 562 glass factories in Firozabad. Mostly child labourers and women work in those fac-